



2025:DHC:6396-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 15741/2023 & CM APPL. 14334/2025

NURNAHAR KHATUNPetitioner

Through: Mr. Abhay Kumar Bhargava,
Mr. Satyaarth Sinha and Ms. Khushi, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Abhishek Saket, SPCG with
Ms. Neha Sharma, GP with Mr. Manish
Madhukar, Mr. Abhigyan, Ms. Amruta
Padhi, Ms. Karnika Bahuguna and Ms. Reya
Paul, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

01.08.2025

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1. Mr. Bhargava seeks and is granted permission to withdraw this writ petition and file a fresh and more appropriate writ petition seeking the relief sought herein.

2. Accordingly, the petition is disposed of as withdrawn.

3. The next date of hearing, i.e. 18 August 2025, before the learned Joint Registrar (Judicial) stands cancelled.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 1, 2025/AR